

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): (a) and (b) Yes, Sir. The targets of capacity and production of chemicals fertilizers for the Fourth Plan period have been fixed at 2.2 million tonnes and 2 million tonnes, respectively, in terms of nitrogen. For phosphatic fertilizers a target of production of one million tonnes of P2O5 has been fixed.

(c) The total investment envisaged is as follows:

Nitrogenous fertilisers—Rs. 306.3 crores.

Phosphatic fertilizers—Rs. 20.0 crores.

ALLOTMENT OF PLOTS TO FAMILIES OF JAWANS

*334. SHRI THENGARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Delhi-Development Authority has relaxed the conditions for allotment of plots to the families of the jawans who laid down their lives in action on different fronts in the recent Indo-Pakistan conflict; and

(b) if so, what is the nature of the relaxations made?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) and (b) The Chief Commissioner of Delhi has decided to reserve 15 per cent. of the plots earmarked for the individuals of the low income group for allotment to the widows of the Defence personnel killed in action. It has been further decided that in making these allotments, the condition fixed by the Chief Commissioner that only such individuals could apply for allotment of plots earmarked for the individuals of the low income group as had ordinarily been residing continuously in the Union Territory of Delhi for the last five years, will be relaxed.

MASTER PLAN FOR DANDAKARANYA

*336. SHRI YELLA REDDY: Will the Minister of REHABILITATION be pleased to state:

(a) whether Government have prepared a master plan for the development of the Dandakaranya area;

(b) if so, what are the main features of the plan; and

(c) what is the estimated cost of the plan?

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI):

(a) Not yet.

(b) and (c) Do not arise.

RIFLES FOR CIVILIAN TRAINEES

*338. SHRI JAGAT NARAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are considering a proposal to provide adequate number of rifles to persons who have received training in rifles shooting; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) No, Sir.

(b) Does not arise.

CONCESSIONS TO STUDENTS JOINING ARMED FORCES

*339. SHRI JAGANNATH PRASAD: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that some Universities in India have given concessions to those students who join armed forces during emergency; and

(b) if so, what are the details of the concessions given by these Universities?